

the station for which licence has been given.

[*Translation*]

Purchase of Aircraft by A.I. and Vayudoot

8856. SHRIDASAI CHAUDHARY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any aircraft have been purchased by the Air India and the Vayudoot during the last five years:

(b) if so, the details thereof;

(c) whether any grave irregularities in the purchase of these aircraft have come to the notice of Government; and

(d) if so, the details thereof and action taken in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The details of the aircraft purchased by Air India and Vayudoot during the last five years is given below:—

<i>Year</i>	<i>Air India</i>	<i>Vayudoot</i>
1	2	3
1984	—	2 Dornier 228 Aircraft
1985	—	4 Dornier 228 Aircraft
1986	5 A-310-300 Aircraft	
1987	1 B-747-200 Aircraft 1 A-310-300 Aircraft	— —
1988	2 B-747-300 (Combi) Aircraft	—

(c) No. Sir.

(d) Does not arise.

[*English*]

Re-structuring of Railway Board

3858. DR. VENKATESH KABDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether a proposal to reconstitute

the Railway Board or its abolition has been received by Government;

(b) if so, details thereof; and

(c) the reaction of Union Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) to (c). There is no proposal under consideration of the Government to